

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 4114
TO BE ANSWERED ON THE 25TH MARCH, 2025

DIGITIZATION PROCESS FOR INFORMAL LANDHOLDINGS

4114. Shri Devusinh Chauhan:
Shri Tapir Gao:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the manner in which the Mission ensures inclusivity for women farmers, tenant farmers and those with informal landholdings in the digitization process;
- (b) the provision in place to support farmers in regions with low internet penetration or digital infrastructure; and
- (c) whether the Ministry plans to expand the budget based on the progress of the Mission, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): The State Farmer Registry under the Digital Agriculture Mission covers all the land holders' farmers, including women farmers. Farmers Registry application also has the provision to onboard the tenant and lessee farmers. A State can decide to include such farmers in the Farmers Registry as per the State's policy.

(b): Although internet penetration has increased in rural areas, additional steps have been taken to ensure digital inclusion of farmers who do not have mobile phones, they can use existing support structures like Farmer Producer Organizations (FPOs), Krishi Sakhis, and Common Service Centres (CSCs), to get them registered on Agristack and access services and benefits. Further, states are organizing camps so that no farmer is left out from getting the benefits States for implementation of the Mission.

(c): The Government has approved the Digital Agriculture Mission with an outlay of Rs. 2817 Crore.
